

[12th May, 2000]

RAJYA SABHA

(d) At present there is no proposal to increase the intake.

(e) the questions does not arise.

STATEMENT

Post-Graduate courses conducted by NIMHANS, Bangalore

<i>Name of the courses</i>	<i>Intake</i>
1. PH.D degree in Biophysics	1 seat
2. PH.D degree in Clinical Psychology	4 seats
3. PH.D degree in Human Genetics	1 seat
4. PH.D degree in Neurochemistry	1 seat
5. PH.D degree in Neurophysiology	2 seats
6. PH.D degree in Psychopharmacology	1 seat
7. DM in Neuroradiology	3 seats
8. DM Degree in Neurology	6 seats
9. M.Ch. degree in Neurosurgery	6 seats
10. MD Degree in Psychiatry	14 seats
11. Diploma in Psychiatry	6 seats
12. Post doctoral Fellowship in Neuropathology	2 seats
13. Post doctoral Fellow in Neuroanesthesia	4 seats
14. M. Phil. in Clinical Psychology	15 seats
15. M. Phil in Psychiatric Social Work	15 seats
16. M. Phil. in Neurophysiology	2 seats
17. M. Phil. in Biophysics	2 seats
18. M. Phil. in Speech Language Pathology	2 seats
19. M. Sc in Psychiatric Nursing	6 seats

Expenditure on treatment of former Prime Minister abroad

5104. SHRI SHATRUGHAN SINHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of total amount of expenditure incurred on treatment abroad

of former Prime Minister, Shri V.P. Singh, including expenses on hotels, security, transport and hospitals;

- (b) whether this treatment could not have been done in India; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): (a) The total amount of expenditure incurred so far on treatment abroad of former Prime Minister Shri V.P. Singh, including expenses on hotels, security, transport and hospitals, etc. is given below:—

(1)	1996-97	Rs. 1,17,34,707.58
(2)	1997-98	Rs. 1,15,25,376.08
(3)	1998-99	Rs. 3,04,40,960.92
(4)	1999-2000	Rs. 1,81,39,050.00
TOTAL:		Rs. 7,18,40,094.58

(b) No, Sir.

(c) Adequate facilities for the treatment of the diseases with which Shri V.P. Singh is suffering are not adequately available in the country.

NCERT Committee

5105. **SHRI SURESH KALMADI:**
MISS MABEL REBELLO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the present constitution of the NCERT Committee on selection?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): As per the regulations of the NCERT promulgated w.e.f., 12.5.1971 the Constitution of NCERT Committee on selection is as under:—

The Chairman of all the Selection Committees shall be nominated by the President. Selection Committee for all posts whose minimum basic pay exceeds Rs. 16,400—22,400 per month shall consist of:

- (a) The Director or his nominee Member
- (b) One person nominated by the President Member